

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.403**

IA(Com.A)-22/2023

IN

CP-08/ND/2022

**IN THE MATTER OF:**

M/s. Hotel Queen Road Pvt Ltd.

**.... APPLICANT/PETITIONER**

**SECTION**

**U/s 55(3)**

**Order delivered on 07.03.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Rudreshwar Singh, Mr. Sandeep Mittal,  
Advocates

For the Respondent :

**ORDER**

**IA(Com.A)-22/2023:-**

Heard Mr. Rudreshwar Singh, Ld. Counsel, who appears for the Applicant in the main matter and seeks time to file written submissions alongwith relevant documents with regard to the locus of the Applicant in IA-22/2023. One week time is granted.

List the matter on **29.03.2023** for arguments.

Sd/-

**(DR. BINOD KUMAR SINHA)**  
**MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**